

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 20 OF 2015**

**AND**

**APPEAL NO. 21 OF 2015**

**Dated: 18<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Sbhubham Arya

Ms. Mazag Andrabi  
Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Umesh Prasad for R-1

**ORDER**

With the consent of the parties, the matters are adjourned  
to **21.08.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**